

SIXTH REPORT
(SECOND LOK SABHA)

1, the Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee, present this their Sixth Report.

2. The Committee held their sitting on the 31st March, 1958. The Committee considered sixteen applications for leave of absence. The recommendation of the Committee with respect to each application is given below:

3. *Rani Kesar Kumari Devi*.—The Member has applied for leave of absence for 15 days from the 10th February, 1958 as she was ill. As the Member was also absent on the 21st December, 1957 during the Third Session, the total period of her absence for the 21st December, 1957 and from the 10th to the 25th February, 1958 was 17 days. The Committee recommend that leave may be granted to the Member for this period.

4. *Shri Lachman Singh* (Andaman and Nicobar Islands).—The Member has applied for leave of absence from the 10th February to the 3rd March, 1958 as the steamer from Portblair sailed for the mainland only in the last week of February. As the Member was also absent on the 4th March, 1958, the total period of his absence was 23 days. The Committee recommend that leave may be granted to the Member for this period.

5. *Shri Koyilat Nallakoya* (Laccadive, Minicoy and Amindive Islands).—The Member has applied for leave of absence from the 10th February to the 8th March, 1958 as he was touring his constituency with the Administrator of the Union territory of Laccadive, Minicoy and Amindive Islands. The total period of his absence was 27 days. The Committee recommend that leave may be granted to the Member for this period.

6. *Shri B. Satyanarayana*.—The Member has applied for leave of absence from the 10th February to the 15th March, 1958 on grounds of illness. The total period of his absence from the 10th February to the 14th March, 1958 (there was no sitting of the House on the 15th March, 1958) came to 33 days. The Committee recommend that leave may be granted to the Member for this period.

7. *Shri P. R. Ramakrishnan*.—The Member has applied for leave of absence from the 24th February to the 20th March, 1958 as he was to tour abroad as a delegate to E.C.A.F.E. The total period of his absence comes to 25 days. The Committee recommend that leave may be granted to the Member for this period.

8. *Shri C. R. Narasimhan*.—The Member has applied for leave of absence from the 24th March to the 9th May, 1958 as he is busy

in connection with an election petition against him. The total period of his absence would amount to 47 days. The Committee recommend that leave may be granted to the Member for this period. 12)

9. *Shri Keshavrao Marutirao Jedhe.*—The Member has applied for leave of absence from the 4th March to the 15th April, 1958 on grounds of illness. As the Member was also absent on the 3rd March, 1958, the total period of his absence comes to 44 days. The Committee recommend that leave may be granted to the Member for this period.

10. *Shri M. S. Murti.*—The Member has applied for leave of absence from the 19th February to the 31st March, 1958 on grounds of illness. As the Member was present in the House on the 31st March, 1958, the total period of his absence up to the 28th March, 1958 (29th, and 30th March, 1958 were holidays) is 38 days. The Committee recommend that leave may be granted to the Member for this period.

11. *Shri Mukat Behari Lal Bhargava.*—The Member has applied for leave of absence for the entire period of the Fourth Session as he is ill. As the Member was also absent from the 17th to the 21st December, 1957 during the Third Session, the total period of his absence would amount to 94 days. The Committee recommend that leave may be granted to the Member for 59 days in the first instance i.e., up to the 4th April, 1958.

12. *Shri P. C. Borooah.*—The Member has applied for leave of absence from the 10th February to the 20th March, 1958 as he was to attend to the election work regarding the election of the Chief Minister of Assam. As the Member was also absent for the 21st December, 1957 during the Third Session, the total period of his absence amounted to 40 days. The Committee recommend that leave may be granted to the Member for this period.

13. *Shri Nath Pai.*—The Member has applied for leave of absence from the 19th March to the 8th April, 1958 as he is attending the meeting of the Bureau of Socialist Youth Information at Munich. The total period of his absence would come to 21 days. The Committee recommend that leave may be granted to the Member for this period.

14. *Shri Chowkhamoon Gohain.*—The Member has applied for leave of absence for the entire period of the Fourth Session due to the illness of self and his wife. As the Member was also absent from the 14th to the 21st December, 1957 during the Third Session, the total period of his absence up to the end of the current session would come to 97 days. The Committee recommend that leave may be granted to the Member for 59 days in the first instance i.e., up to the 1st April, 1958.

15. *Shri N. C. Laskar.*—The Member has applied for leave of absence from the 10th February to the 9th March, 1958 as he was busy in connection with the election of the Chief Minister of Assam and also his mother was ill. The total period of his absence from

13) the 10th February to the 8th March, 1958 (9th March, 1958 was Sunday) amounted to 27 days. The Committee recommend that leave may be granted to the Member for this period.

16. *Pandit Hiralal Shastri*.—The Member has applied for leave of absence from the 9th March to the 30th April, 1958 as he is busy in connection with the work of Banasthali Vidyapith, Jaipur. The total period of his absence from the 10th March (9th March, 1958 was Sunday) to the 30th April, 1958 would come to 52 days. The Committee recommend that leave may be granted to the Member for this period.

17. *Shri Babu Nath Singh*.—The Member has applied for leave of absence from the 10th February to the 19th March, 1958 on grounds of illness. The total period of his absence was 38 days. The Committee recommend that leave may be granted to the Member for this period.

18. *Shri Awadhesh Kumar Singh*.—The Member has applied for leave of absence from the 11th March to the end of the Fourth Session on the ground of illness. The total period of his absence from the 11th March to the 9th May, 1958 would amount to 60 days. The Committee recommend that the Member may be granted leave for 59 days in the first instance i.e., upto the 8th May, 1958.

NEW DELHI;
The 1st April, 1958.

MULCHAND DUBE,
Chairman.